

- (c) if not, the reasons therefor; and
- (d) the views of each State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAACA LAKSHMI): (a) to (c) No Sir, the Office of Development Commissioner (Handlooms) is not allocating seats exclusively for women weavers. Training of weavers is an integral part of Integrated Handloom Development Scheme (IHDS). Under this component, the year-wise details of beneficiaries (both men and women) who have received training are as follows:-

Year	Total
2007-08	18275
2008-09	16565
2009-10	6652
2010-11	10254

(d) So far, we have not received any proposal from State Governments requesting for allocating seats exclusively for women weavers in training programmes.

Problems of textile industry

‡3853. MISS ANUSUIYA UIKEY: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware of the fact that cloth/textile industry is facing problem recently;
- (b) if so, the reasons therefor;
- (c) the number of workers affected by the hardships being faced by cloth/textile industries;
- (d) if so, the steps taken by Government to bail out cloth/textile industries to overcome from the problems; and
- (e) if answers to (a) to (d) are in negative, whether Government will take necessary measures by examining the problems of cloth industry?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAACA LAKSHMI): (a) Yes, Sir.

(b) Some of the main reasons cited into the representations received from various textile associations include domestic and international circumstances, supply and demand mis-match,

‡Original notice of the question was received in Hindi.

huge inventory of finished goods piling up, increase in the prices of cotton yarn, imposition of 10% excise duty on Branded Readymade Garments and madeups etc. In the handloom sector, reasons include heavy competition from mill and powerloom sector and choking of credit lines etc.

(c) While no direct estimate of resultant hardship to workers is available, the total workers on the rolls of 532 closed cotton/man-made fibre textile mills (Non-SSI) in the country as on 31.07.2011 stood at 2,85,377.

(d) The Government is pursuing several schemes that *inter-alia* include Technology Upgradation Fund Scheme (TUFS), Integrated Skill Development Scheme, Scheme for Integrated Textile Parks (SITP), Development of Mega Clusters, FDI Promotion Scheme, Common Compliance Code Scheme, Duty Draw Back Scheme, participation in international fairs and exhibitions under the Marketing Development Assistance and Market Access Initiatives Schemes etc. Further export of cotton yarn has been placed under Open General Licence (OGL) and the benefits under Duty Entitlement Pass Book Scheme (DEPB) has been restored for Cotton and Cotton yarn exports *w.e.f.* 01.10.2010 and 01.04.2011 respectively.

(e) Does not arise in view of reply to part (a) to (d) above.

Vacancies of yoga teachers in NDMC schools

3854. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of vacancies of yoga teachers in NDMC schools as on date;

(b) whether it is a fact that some of the yoga teachers have been posted to assist senior officers of education department of NDMC and given facilities of higher type of accommodation etc.;

(c) if so, the details thereof and justification of posting them with the education department;

(d) the rules under which the posting has been done; and

(e) the action taken/proposed to be taken against the erring officers in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) New Delhi Municipal Council (NDMC) has informed that there is no vacancy of yoga teachers in NDMC Schools, as some yoga teachers have become surplus due to finalization of number of post after merger of some schools.

(b) and (c) In order to effectively utilise the services of surplus teachers, NDMC has assigned duties of two yoga teachers at Headquarters, NDMC. The higher type of